

DIVISION BENCH  
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/166(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	ASHOK JHUNJHUNWALA (HUF) THROUGH ITS KARTA ASHOK JHUNJHUNWALA VS IDEA VINTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

**Appearances (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. : For Applicant  
Mr. Mohan Ram Goenka, PCS

Mr. Rohit Keshri, Adv. : For Intervenor  
Mr. Ankit Chaurasia, Adv.

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel upon instructions seeks to withdraw this CP.
3. Accordingly, CP/166(KB)/2022 is **dismissed** as withdrawn.
4. File be consigned to records.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**